GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1210
ANSWERED ON:13.08.2013
MATCH FIXING
Bundela Shri Jeetendra Singh;Devi Aswamedh;Pandurang Shri Munde Gopinathrao;Patil Shri A.T. Nana

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has arrested some cricket players, punters and franchises recently for their alleged involvement in match fixing and betting in the matches of IPL;					
(b) if so, the details thereof;					
(c) whether the Government has conducted a high level enquiry into the said match fixing and betting;					
(d) if so, the details and the outcome thereof;					
(e) whether the Government has taken any steps to prove that the said betting activity has its links in foreign countries; and					
(f) if so, the details thereof?					
Answer					
MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)					
(a) & (b): Yes Madam. Delhi Police has registered a case vide FIR No.20 dated 09.05.2013 u/s 420/120-B IPC, 3 and 4 MCOC Act PS Special Cell and arrested the following 30 accused persons on the allegations of match fixing during the Indian Premier League (IPL) matches: -					
S1.No. Name of accused persons					
1. Ajay Goyal.					
2. Ajit Chandila					
3. Amit Gupta					
4. Amit Kumar Singh					
5. Ankeet Chavan					
6. Ashwani Aggarwal @ Tinku @ Tinku Mandi					
7. Chandresh Patel @ Chand					
8. Deepak Kumar @ Deepu.					

9. Dipit Garg @ Love.

